

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:608

ANSWERED ON:15.03.2012

EMPLOYMENT TO THE DEPENDENTS OF RAIL ACCIDENTS VICTIMS

Sugumar Shri K.

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of dependents of the victims of train accidents to whom employment has been provided by the Railways during each of the last three years and the current year;
- (b) the number of such dependents whose cases for employment have not been decided so far with the reasons for delay during the said period;
- (c) the time by which all the cases are likely to be cleared;
- (d) whether the Railways have any proposal to bring in any amendment to the existing Act for provision of jobs to a member of the family of the victims; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) to (c): The information is being collected and will be laid on the Table of the House.
- (d): No, Madam.
- (e): Does not arise.